

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 12<sup>th</sup> February, 2015  
TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER  
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 49/2014 (CZ)	Navin Verma Vs. Govt. of Rajasthan		
2.	Original Application No. 336/2014	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv.	
3.	Original Application No.11/2014 (M.A. No. 62/15)	Paryavaran Avam Manav Sanrakshan Samity Vs. Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Y.M. Yadav, Adv. for CGWB R-4 Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Anshuman Singh Adv. For R-5	
4.	Original Application No. 328/2014	Babulal Renwal Vs. State of Rajasthan through its chief secretary & 3 Ors.	Mr. Dharamvir Sharma Adv. Mr. Shivendu Joshi Adv.	
5.	Original Application No. 329/2014	Chetan Sharma Vs. Rajasthan State Pollution Control Board	Mr. Shantanoo saxena Adv. Mr. Pramod Shrivastava Adv.	
6.	Original Application No. 56/2013	Tribunal at its own Motion Vs. State of M.P & 4 Ors.	Mr. Sachin K. Verma Adv. for R-1, 3& 5 Mr. Rajendra Giri, A.G.P. for R-2 Mr. Mohd. Alauddin, Adv. for R-4 Mr. Ajay Gupta, Adv. for Amicus Curiae	
7.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Sheya Raj Saxena Adv. Mr. Pratap Mehta Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)